NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S)

: UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Potroner.

1) B. Karthines an . coursel for an . Coursel for the restored.

2. Rajasekhar UK Coursel for the restored.

Counsel for the respondents 1 to 5.

ORDER

Shri B Karthikeyan, representing counsel for petitioner present. Rajasekhar V K, counsel for respondents present and reported ready for submitting arguments. Representing counsel for petitioner sought time for submitting arguments. Time enlarged at request. Put up on 26.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)